

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 56 of 2020

IN THE MATTER OF:

Anhui Light Industries International Co. Ltd. ...Appellant

Vs

Coastal Plastochem Pvt. Ltd.Respondent

Present:

**For Appellant: Mr. Mudit Sharma and Ms. Nandini Sharma,
Advocates.**

For Respondent:

ORDER

13.01.2020: As the final order has been passed by the Adjudicating Authority on the application under Section 9 after hearing the parties and which is under challenge in Company Appeal (AT) (Insolvency) No. 55 of 2020, learned counsel for the Appellant submits that the appeal has become infructuous. The appeal is accordingly disposed of as infructuous.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

am/sk